

ITEM NO.2

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 9238/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

DEVI PRASAD & ORS.

Respondent(s)

Date : 04-03-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Harish Pandey, AOR

For Respondent(s)

Mr. Shantanu Sagar, AOR

Mr. Siddharth, AOR

Mr. Anshul Saxena, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 3 are duly represented.

Respondent No.2 has been deleted from the array of parties in terms of order dated 02.02.2024 passed by the Hon'ble Judge in Chambers.

Parties may file statement of case, if any, within stipulated time.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

APARNA AJITSARIA
Registrar